

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No.175 of 2017

IN THE MATTER OF:

Axis Nirman and Industries Ltd. & Anr.

...Appellants

Versus

M/s. Hotel Birsa (P) Ltd. & Ors.

...Respondents

Present:-

For Appellant: Mr. C.S. Chauhan and Mr. Ranganandan, Advocates.

For Respondent: Mr. Abhijeet Sinha and Mr. Shambo Nandy,

Advocates for Respondent No. 2.

**Mr. Snehasish Mukherjee, Advocate for respondent No. 1,
3 & 4.**

ORDER
(Virtual Mode)

13.08.2020 Mr. Snehasish Mukherjee, the Learned Advocate appearing for the Respondent Nos. 1, 3 and 4 informs this Tribunal that he is not filing the 'Notes of Written Submissions' as well as the 'Compilation of Judgments', if any, and the same is hereby recorded. As directed already on 31.07.2020 the convenience compilation with list of dates in physical form have been filed in the instant Appeal.

The Registry is directed to list the matter on **2nd September, 2020 at 2:00**

PM.

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

Basant B./ nn.